

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF "VRG DIGITAL
CORPORATION PRIVATE LIMITED"**

Sl. No.	Particulars	Details
1.	Name of corporate debtor	VRG Digital Corporation Private Limited
2.	Date of incorporation of corporate debtor	13th August, 2008
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies- Mumbai
4.	Corporate Identity No. of corporate debtor	U67190MH2008PTC185792
5.	Address of the registered office and principal office (if any) of corporate debtor	151, Wing A, Master Mind CHSL, Royal Palms, Aarey Milk Sl. No. 169, Near Unit No. 26, Goregaon (East). Mumbai: 400065. Maharashtra. India.
6.	Date of closure of Insolvency Resolution Process	15th February, 2021
7.	Liquidation commencement date of corporate debtor	15th February 2021 (Order received on 20th February, 2021)
8.	Name and registration number of the Insolvency Professional acting as the Liquidator	Birendra Kumar Agrawal IBBI/IPA-001/IP-P00564/2017-18/11040
9.	Address and e-mail of the liquidator, as registered with the Board	Birendra Kumar Agrawal, F-1901, Whispering Palms Xclusive, Lokhandwala Township, Akurli Road, Kandivali East, Mumbai 400 101. Email: bk@bhamaconsulting.com
10.	Address and e-mail to be used for correspondence with the liquidator	402, Corporate Annexe, Sonawala Road, Near Udyog Bhawan, Goregaon East, Mumbai 400063 bk@bhamaconsulting.com
11.	Last date for submission of claims	22 nd March, 2021

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the "VRG Digital Corporation Private Limited" on 15th February, 2021 (Order received on 20th February 2021).

The stakeholders of "VRG Digital Corporation Private Limited" are hereby called upon to submit their claims with proof on or before 22nd March, 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 22nd February, 2021

Place: Mumbai


Birendra Kumar Agrawal
Liquidator of VRG Digital Corporation Private Limited
IBBI/IPA-001/IP-P00564/2017-18/11040

